

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 8<sup>th</sup> May, 2024, 10:30 A.M.**

**CP (IB) No. 28/CB/2024**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	State Bank of India -Vs- Soumendra Keshari Pattnaik Personal Guarantor of ARSS Infrastructure Projects Ltd.
Under Section	95 (1) of IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)                      Mr. S.K. Ray, Adv.  
   Ms. R. Sanyal, Adv.  
   Ms. Zeba Khan, Adv

For Respondent (s)                      Mr. Saswat Kumar Acharya, Adv.

**ORDER**

Ld. Counsel Ms. Zeba Khan appeared for the petitioner. Ld. Counsel Mr. S.K. Acharya appeared for the respondent. Await hardcopy. List the matter on 11.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**